

**Ambedkar Birth Centenary
Programmes**

3328. SHRI MANJAY LAL:
SHRI KAMLA MISHRA
MADHUKAR:

Will the Minister of WELFARE be pleased to refer to the reply given to Unstarred Question No. 3313 on August 19, 1991 and state:

(a) whether all development programmes/schemes which were decided to be taken in the Birth Centenary year of Dr. B R. Ambedkar have been implemented and completed;

(b) if not, the schemes which have not been completed so far; and

(c) the time by which all these development programmes/schemes will be completed?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c). The upto-date information is being collected from the State Govt./UT Administrations/Central Ministries/Depts. and will be laid on the Table of the House.

Employment in Coalfields

3329. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of COAL be pleased to state:

(a) whether the Government have issued any directives regarding provision of employment to the local people in the coalfields of the Central Coalfields Limited; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA):

(a) and (b). No, Sir. However, as per prescribed procedure, requisitions for filling up vacant posts, if any, are sent to the local employment exchanges for sponsoring suitable candidates to be considered on merit.

Hazardous Drugs

3330. SHRI SUDARSAN
RAYCHAUDHURI:
SHRI RUPCHAND PAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the steps taken by the Government to prohibit use of hazardous drugs and medicines in the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): Government have powers under the Drugs & Cosmetics Act to prohibit import, manufacture and sale of hazardous drugs. Drugs Controller (India) on the advice of reports issues orders in this behalf from time to time

Subsidy on LPC

3331 SHRI VIJAY NAVAL PATIL:
SHRI J. CHOKKA RAO.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Union Government are contemplating to give up the complete subsidy on LPC; and

(b) if so, what would be the cost after removal of subsidy?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH KUMAR SHARMA): (a) There is no such proposal at present.